

Name of the Corporate Debtor: Supermax Personal Care Private Limited; Date of Commencement of CIRP: 11-01-2024; List of Creditors as on: 03-02-2024; Name of IP: Mr. Kshitiz Gupta; Process Number: 1; Last 5 digit of registration number: 12140

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	603424930	2	603424930	55.90	0	0	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	19	3657964519	0	0	0.00	0	0	3657964519	Annexure 4
5	Operational creditors (Workmen)	930	3708491740	0	0	0.00	0	0	3708491740	Annexure 5
6	Operational creditors (Employees)	532	787912089	0	0	0.00	0	0	787912089	Annexure 6
7	Operational creditors (Government Dues)	0	0	0	0	0.00	0	0	0	NA
8	Operational creditors (other than Workmen and Employees and Government Dues)	107	977787833	61	476037114	44.10	0	0	501750719	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0	0.00	0	0	0	NA
Total		1590	9735581111	63	1079462044	100.00	0	0	8656119067	